(a) and (b). According to information available 49 Central Ministers, 6 Parliamentary Secretaries and one Chief Minister of State have furnished details of their assets and liabilities.

The Code requires a Minister only to furnish a declaration regarding his assets and liabilities annually by the 31st March. The Ministers were no doubt informed on 29th October 1964, that the initial statement was expected to be given within one month, but the period of one month was evidently not adequate in all cases.

The Code will apply to Ministers of State Governments and of the Governments of Union Territories after the respective Governments have adopted it. According to information available eight States including Union Territories have adopted the Code.

प्राथमिक अध्यापकों का न्यूनतम वेतन

*651. **श्री रणंजय सिंह :**
श्री प्रकाशवीर शास्त्री :
श्री प्र० चं० बरुआ :
श्री सुरेन्द्रनाथ द्विवेदी :
श्री रामेश्वर टांटिया :
श्री ओंकार लाल बेरवा :
श्री हुकमचन्द कछवाय :

क्या **शिक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) प्राथमिक स्कूल के अध्यापकों का न्यूनतम वेतन 100 रुपये प्रतिमास निश्चित करने के बारे में लखनऊ में की गई उनकी घोषणा तथा इस व्यय का 50 प्रतिशत केन्द्र द्वारा देने का प्रस्ताव कब तक क्रियान्वित हो जाने की संभावना है ;

(ख) योजना की मुख्य बातें क्या हैं ; **और**

(ग) यह सहायता क्या केवल उत्तर प्रदेश राज्य सरकार को दी जायेगी अथवा अन्य राज्य सरकारों को भी दी जायेगी ?

शिक्षा मंत्री (श्री मु० क० चागला) : (क) और (ख). अध्यापकों की सेवा शर्तों और वेतन में सुधार की योजनाओं को यदि राज्य सरकारें अपनी अपनी आयोजनाओं में सम्मिलित कर लें तो इन योजनाओं पर होने वाले व्यय का 50 प्रतिशत सहायता के रूप में दिया जाता है । यह सहायता खंड (ब्लाक) अनुदानों के रूप में दी जाती है ।

(ग) इस योजना के अन्तर्गत सभी राज्य सरकारों को सहायता मिल सकती है ।

Non-Implementation of the three-Language Formula

*652. **Shri Jashvant Mehta:** Will the Minister of **Education** be pleased to state:

(a) the names of the States which have not implemented the three-language formula;

(b) the reasons given for its non-implementation; and

(c) the action taken by Government in this regard?

The Minister of Education (Shri M. C. Chagla) (a) and (b). The States have generally accepted the formula and introduced it with modifications to suit local conditions.

(c) The Ministry of Education has been persuading the States to adhere to the formula.

आसाम के कुछ क्षेत्र पर पाकिस्तान का कब्जा

*653. **श्री हुकमचन्द कछवाय :**
श्री हरि विष्णु कामत :

क्या **गृह-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आसाम के लाठी-टीला क्षेत्र में पाकिस्तानी सैनिकों ने लगभग 500 बीघा भूमि पर कब्जा कर लिया है ;

(ख) क्या यह भी सच है कि पाकिस्तानी सैनिकों ने सीमावर्ती गांव गुलमानी में लूट मार की थी ;

(ग) क्या यह भी सच है कि वे कई अन्य गांवों में घुस गये थे तथा वहां से पशुओं को चुरा ले गये और फसल को काट कर ले गये ; और

(घ) यदि हां, तो सीमावर्ती गांवों की सुरक्षा के लिए सरकार ने क्या व्यवस्था की है तथा 500 बीघा जमीन को वापस लेने के लिये क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हाथी): (क) आसाम-पूर्वी पाकिस्तान सीमा पर लाठी टीला गांव -समूह के ऊपर, उस क्षेत्र में सही सीमा रेखा के बारे में, पाकिस्तान के साथ विवाद चल रहा है, । इस सीमा का सीमांकन अभी होना है । इस क्षेत्र में कुछ भूमि अब पाकिस्तान के सचमुच नियंत्रण में है । यह अन्तिम सीमांकन होने तक यथा पूर्वस्थिति बनाये रखने के लिए हुए करारों के प्रतिकूल है ।

(ख) और (ग). जहां तक हमारे पास जानकारी है , यह सही नहीं है परन्तु आगे पूछताछ हो रही है ।

(घ) हमारी सीमा सुरक्षा सेना सारी सीमा के साथ-साथ फैली हुई है । वे लगातार चौकसी रखती हैं और गश्त करती रहती हैं । अंतिम कार्यवाही भूमि के सीमांकन पर, जो अभी होनी है, निर्भर रहेगी ।

Military Science in University Education

***654. Shri Hari Vishnu Kamath:** Will the Minister of **Education** be pleased to refer to the reply given to Unstarred Question No. 189 on the 9th September, 1964 and state:

(a) whether the special committee set up by the University Grants Commission to examine the question of inclusion of military science as a subject of study in the Universities has submitted its Report;

(b) if so, its recommendations;

(c) whether the report will be laid on the Table; and

(d) if not, the reasons therefor?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) to (d). Do not arise.

Deputation of All Party Hill Leaders' Conference

*655. **Shri P. C. Borooach:**
Shri D. C. Sharma:
Shrimati Renuka Barkataki:
Shri Prakash Vir Shastri:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether a deputation of the All-Party Hill Leaders' Conference from Assam called on him and the Prime Minister in the second week of December; and

(b) if so, the specific demands made by the deputation and the assurances given to them?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir; a deputation of the All-Party Hill Leaders' Conference from Assam called on the Home Minister and the Prime Minister in the second week of December.

(b) The delegation urged the immediate appointment of a Commission to work out the details of the scheme for grant of the largest possible autonomy to hill districts subject to their functioning within the framework of the State of Assam. They were informed that the Commission was likely to be appointed soon.

Three Language Formula for Secondary Schools

***656. Shri Yashpal Singh:** Will the Minister of **Education** be pleased to state:

(a) whether Government have under consideration any proposal to